

17

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

O.A.No.936/90

Hon'ble Shri A.V.Haridasan, Vice-Chairman(J)
Hon'ble Shri R.K.Ahooja, Member(A)

New Delhi, this 26th day of April, 1996

1. Shri S.K.Anand
s/o Shri Jai Gopal Anand
Asstt. Supdt.
Northern Railway
Baroda House
New Delhi.
r/o 15/7, West Patel Nagar
New Delhi.

2. Shri Om Parkash Sharma
Asstt. Supdt
Northern Railway
Baroda House
New Delhi.
r/o 6/1, Railway Colony
Sewa Nagar
New Delhi.

3. Shri S.C.Gupta
s/o Lala Shyam Lal
Head Clerk
Northern Railway
Baroda House
New Delhi
r/ 569/16, Baraf Khana
Gurgaon Cantt.

4. Mr. S.P.Handa
s/o Late Shri D.R.Handa
Head Clerk
Northern Railway
Baroda House
New Delhi.
r/o 836, Sall Wali Gali
Tilak State
Kashmere Gate
Delhi.

.... Applicants

(By Shri S.K.Sawhney & Shri P.L.Mimroth, Advocates)

Versus

Union of India through

1. General Manager
Northern Railway
Baroda House
New Delhi.

2. Senior Personnel Officer
Northern Railway
Baroda House
New Delhi.

... Respondents

Deo

ORDER

Hon'ble Shri R.K.Ahooja, Member(A)

The proceedings in respect of this application were kept in abeyance pending the decision of the Hon'ble Supreme Court in J.C.Malik case.

2. The issues raised in this application have already received a ruling from the Hon'ble Supreme Court in cases of Union of India & Others Versus Virpal Singh Chauhan & Others (JT 1995(7) SC 231), R.K.Sabharwal & Others Versus State of Punjab & Others (1995(2) SCC 745) and J.C.Malik & Others Vs. Union of India & Others (1978(1) SLR 844 Allahabad High Court).

3. We have heard the learned counsel on both sides who agree that the matter can now be disposed of with a direction to the respondents to take further action in the light of the Supreme Court decisions in the aforesaid cases.

4. We accordingly dispose of this application with a direction to the respondents to take a decision in the light of the rulings given by the Supreme Court in the above mentioned cases.

5. The parties will bear their own costs.

Similar decision is also taken in OA No.2899/92, 290/90, 906/91, 860/91, 2651/90, 857/91, 834/91, 1943/89, 413/90, 318/90, 1898/91, 1946/89, 2296/90, 1197/92, 988/91, 583/93, 1340/90, 2632/92, 986/91, 589/91, 28/92, 1937/90, 2023/90, 2236/91, 987/91, 1868/90, 132/92, 2024/90, 1495/94,

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731/92, 705/92, 103/91, 130/92, 1657/90, 2277/91, 1675/94,
1438/89, 2401/90, 2105/90, 848/89, 92/91, 1738/90, 1393/91,
476/90, 2681/90, 1168/90 and 668/91.

R.K.Ahmed
(R.K.AHOOJA)
MEMBER(A)


(A.V.HARIDASAN)

VICE-CHAIRMAN(J)

/RAO/